

(e) No, Sir.

(f) Does not arise.

Prices of Analgin, Metranidazole etc.

4254. SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the prices fixed by his Ministry for Analgin, Metranidazole, Doxycycline, Gentamycin and Ephedrine HCL and when ;

(b) what was the price of each drug taken while fixing each formulation price based on that drugs ;

(c) whether it is a fact that the prices of these drugs are much lower than the prices taken ; and

(d) if so, the market price as well as landed price of each drug and whether these prices are lower than the prices taken ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) The prices fixed for the drugs referred to under Drugs (Prices Control) Order, 1979 and date of their fixation are given below :

Sl. No.	Name of the Drug	Price fixed (Rs./kg.)	Date of fixation
1.	Analgin	224.00	20.5.1982
2.	Metranidazole	363.00	14.11.1984
3.	Doxycycline	5456.00	2.1.1985
4.	Gentamycin	23.50	22.9.1984
5.	Ephedrine HCL	847.00	19.3.1984

(b) and (c) In fixing the prices of formulations the notified prices have been taken into consideration. Some instances of the formulators getting the bulk drugs referred to at prices lower than the prices allowed in the formulations have been reported to the Government. Notices for recovery in respect of most of the drugs referred to above have also been issued under Para 7 of the Drugs (Prices Control) Order, 1979. The process of recovery is on in accordance with due procedure of Law.

(d) The prices fixed under Drugs (Prices Control) Order, 1979 are the maximum sale prices and the manufacturers are free to sell the bulk drugs at prices not exceeding the maximum sale prices fixed by the Government.

Merger of B.B.J. Construction Co. Ltd. with Burn Standard Co. Ltd.

4255. SHRI SATYAGOPAL MISRA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Staff Union of M/s. B.B.J. Construction Co. Ltd. has demanded that the undertaking of the Company in which or in part be merged with M/s. Burn Standard Co. Ltd. and that there should be no shifting of the office of Company ; and

(b) if so, the reaction of Government to these demands ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) Office of BBJ has not been shifted. However, only a few persons of Design and Drawing Office have been asked to shift to Howrah Works of Burn Standard Co. Ltd. to make superior technical skill available to them. The owners of BBJ Construction Co. Ltd. have decided to restructure the Company keeping all aspects of the matter in view, in the overall interest of improving the operations. The management have taken into account the views of the Union before taking the decision.

Restructuring of B.B.J. Construction Co. Ltd.

4256. SHRI SATYA GOPAL MISRA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether I.R.C.I. (now I.R.B.I.) has made any recommendation regarding restructuring of M/s B. B. J. Construction Company Ltd ;

(b) if so, whether Government have accepted the recommendation in full ;